listed in the Schedule to the Act. Industries like carpet, bidi, glass, crackers, match-making etc. have already been included in the schedule to the Act. The Government of India has also been implementing two schemes, for rehabilitation of children withdraw from work, namely the scheme of National Child Labour Projects (NCLP) and the scheme of Grant-in-aid to Voluntary Organisation.

The major activity under the NCLP is the running of special schools/ centres for rehabilitation of children withdrawn from work through non-formal education, vocational training, nutrition, health care, stipend etc.

So far, 100 NCLPs have been sanctioned for coverage of 2.11 lakh children through 3962 centres in 13 child labour endemic states. One of the main objectives of the Scheme is to mainstream children withdrawn from work into formal schools. As per the information received so far from about 45 NCLPs, approximately 69000 children have already been mainstreamed into the formal school system.

## Welfare Fund for Workers Abroad

†2687. SHRI BACHANI LEKHRAJ: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that Government are considering to create a welfare fund for the employees posted in foreign countries:
- (b) if so, whether Government have been taken any step so far in this regard; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) A proposal for setting up of a Central Manpower Export Promotion Council and Constitution of a Welfare Fund for the emigrant workers is undeconsideration of the Government.

## Job Seekers

## †2688. SHRI RAJIV RANJAN SINGH 'LALAN' SHRI KAPIL SIBAL :

Will the Minister of LABOUR be pleased to state :

- (a) whether Government have conducted any assessment of the number of people in the country seeking employment;
- (b) if so, what has been the annual average rate of increase in the number of people seeking employment in the country during 80's and 90's; and

<sup>†</sup>Original notice of the question was received in Hindi.